

# THE HIGH COURT OF MEGHALAYA

## SHILLONG

### NOTIFICATION

No.HCM.II/63/2013/

Dated, Shillong the \_\_\_ December, 2018

In supersession of all other orders appointing Portfolio/Administrative Judges, the Chief Justice of the High Court of Meghalaya, in exercise of powers under Rule 6 and Rule 7(B) of the Rules of High Court of Meghalaya, 2013 is pleased to appoint the Administrative Judges for the respect Judgeships with immediate effect as follows:-

Sl.No	District	Portfolio/Administrative Judge
1	East Khasi Hills District, Shillong	Hon'ble Mr.Justice S.R.Sen
2	West Jaintia Hills District, Jowai	Hon'ble Mr.Justice S.R.Sen
3	West Garo Hills District, Tura	Hon'ble Mr.Justice S.R.Sen
4	Ri-Bhoi District, Nongpoh	Hon'ble Mr.Justice S.R.Sen
5	South West Garo Hills District, Ampati	Hon'ble Mr.Justice S.R.Sen
6	North Garo Hills District, Resubelpara	Hon'ble Mr.Justice S.R.Sen
7	East Jaintia Hills District, Khliehriat	Hon'ble Mr.Justice H.S.Thangkhiew
8	East Garo Hills District, Williamnagar	Hon'ble Mr.Justice H.S.Thangkhiew
9	West Khasi Hills District, Nongstoin	Hon'ble Mr.Justice H.S.Thangkhiew
10	South West Khasi Hills District, Mawkyrwat	Hon'ble Mr.Justice H.S.Thangkhiew
11	South Garo Hills District, Baghmara	Hon'ble Mr.Justice H.S.Thangkhiew

The Hon'ble Administrative Judges shall be in charge of such administrative work, and shall be exercising such powers, as are specified in Rule 7(A) of the Rules of High Court of Meghalaya, 2013 and as may further be assigned / specified from time to time.

By Order,

Registrar General

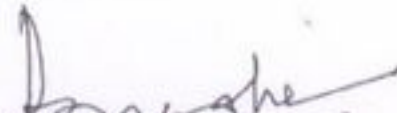
Memo.No.HCM.II/63/2013/ 6272-A

Dated, Shillong the 21<sup>st</sup> December, 2018

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong
3. The PS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong
4. The PS to Hon'ble Mr.Justice S.R.Sen, High Court of Meghalaya, Shillong

5. The PS to Hon'ble Mr.Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong
6. The District & Sessions Judge \_\_\_\_\_
- ✓ 7. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
8. Office file.

  
Registrar General